


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/209/CAA/2017
IN
PETITION NUMBER : CA/108/CAA/2017
NAME OF THE TRANSFEROR : DEED RESORTS PVT LTD
NAME OF THE TRANSFERRE : JOYS THE BEACH RESORT PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	A. NARAYANAN	Counsel for petitioners.	

ORDER

Counsel for the applicant present. Representative of the Official Liquidator present and prayed for time to get the report of the auditor who is appointed to scrutinise the accounts of the Transferor Company. Time is enlarged at request of both the counsels. Put up on 22.12.2017.

-sdr
S Vijayaraghavan
Member (Technical)

-sdr
K Anantha Padmanabha Swamy
Member (Judicial)

bc